

ANNEXURE-6

Name of the corporate debtor: M/s Independent TV Limited;
Date of commencement of liquidation: 17.03.2023;
List of stakeholders as on: 16.05.2023

List of Operational creditors (other than Workmen, Employees and Government Dues)

Sl. No.	Name of Creditor	Identification No.	Details of claim received			Details of claim admitted							Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off			Amount of claim rejected
1	STAR INDIA PRIVATE LIMITED	U72300MH1994PTC076485	14.04.2023	124978717	124978717	OC	NA	NA	NA	23.01	-	NA	-	-	This claim include Star India and Disney. The star india had filed claim on behalf of Disney, during the CIR Process both the companies are claim filed separately, upon due verification there is no bar in the law. Hence claim is admitted
2	Zee Entertainment Enterprises Limited	L92132MH1982PLCO28767	16.04.2023	134110907	134110907	OC	NA	NA	NA	24.70	-	NA	-	-	Claim Admitted
3	Numeric Advisory Private Limited	U93000DL2018PTC342750	23.03.2023	424770	240770	OC	NA	NA	NA	0.04	184000	NA	-	-	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process. As per OC claim pertains to invoice of for the period 1-3-19 to 31-5-19 MSME Sanction Intimation for making payment is also attached. Further OC claims TDS of Rs. 184000 not deposited by CD. TDS may be deposited by RP as per the waterfall. Claim admitted (270000+70-29300)
4	M B Surana Marketing Private Limited	U51109DL1988PTC034445	17.04.2023	7215114	9999900	OC	NA	NA	NA	0.18	6215214	NA	-	-	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process. As per Books of Accounts claim is NIL. Further Invoices are in Name of Panel Technologies. OC has filled form C instead of Form B. No supporting documents is provided for claim.
5	Aakash Saha (Aanby Enterprises)			200000	200000	OC	NA	NA	NA	0.04	0	NA	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies.
6	Independent Service Company		05.04.2023	8230044	400000	OC	NA	NA	NA	0.07	7830044	NA	-	-	OC has claimed Rs. 8230044/- This amount OC has paid to Panel technologies. As per Books of Accounts OC has paid only Rs. 4,00,000 to CD, which CD has transferred to Panel tech. This Claims pertains to Advance deposit of recharge vouchers, Set of Box, Dish Antena, assessores.
7	L. N Marketing			3600000	3600000	OC	NA	NA	NA	0.66	0	NA	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies. OC has filled form C instead of Form B.
8	Mandhar Marketing			1800000	1800000	OC	NA	NA	NA	0.33	0	NA	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Tax Invoice is issued by CD (ITVL). This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies. OC has filled form C instead of Form B.
9	Krish Electronics			2100000	2100000	OC	NA	NA	NA	0.39	0	NA	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies.
10	Prva Shivastava M/s Sanvridhi Management Services		31.03.2023	587475	587475	OC	NA	NA	NA	0.11	0	NA	-	-	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process. Claim Documents OK. Claim is of Rs. 587475. In tally, CD has written of the balance amount payable.
11	Messrs Online (Online Service)		16.04.2023	1999999	1999999	OC	NA	NA	NA	0.04	0	NA	-	-	Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies.



12	Kumbhat Communication		2500000	2500000	OC	NA	NA	NA	NA	0.46	-	NA	0	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies.
13	Mahabharat Enterprises (Pawan Bhandari)		8722763	500000	OC	NA	NA	NA	NA	0.09	-	NA	8222763	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Tax Invoice is issued by CD (ITVL) of Rs. 5,00,000 and rest to be Panel Payment made by OC to CD of Rs. 5,00,000 only and rest of the payment as claimed by OC is the payment made to Panel. Balance amount of claims is for payment OC has made to Panel technologies. Service agreement attached is with Panel. This Claims pertains to Advance deposit of recharge vouchers.
14	Shree Sai Services (Manjogonima Parada)		500000	500000	OC	NA	NA	NA	NA	0.09	-	NA	0	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies.
15	Vijayalakshmi Agencies		5769240	100000	OC	NA	NA	NA	NA	0.02	-	NA	5669240	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Payment made by OC to CD and Rs. 1,00,000 only and rest of the payment as claimed by OC is the payment made to Panel. Balance amount of claims is for payment OC has made to Panel technologies. Service agreement is not attached. This Claims pertains to Advance deposit of recharge vouchers.
16	Mahadeb Traders		500000	500000	OC	NA	NA	NA	NA	0.09	-	NA	0	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies.
17	J K Sales		500000	500000	OC	NA	NA	NA	NA	0.09	-	NA	0	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies.
18	Ashur Enterprises		800000	800000	OC	NA	NA	NA	NA	0.15	-	NA	0	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies.
19	J S Enterprises (Harnest Kaur)		1000000	1000000	OC	NA	NA	NA	NA	0.18	-	NA	0	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies.
20	Bhagwat Traders		465000	465000	OC	NA	NA	NA	NA	0.09	-	NA	0	-	No claim received during liquidation process, only mail received to request for consider the same as filed during CIR Process. Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies.
21	Magnusnet Technologies Limited	U72200TG1997PLCQ28163	14748000	11669332.04	OC	NA	NA	NA	NA	2.15	-	NA	0	-	No claim received during liquidation process, only mail received to request for consider the same as filed during CIR Process. Interest Calculation is not Provided by OC. Four Months Invoice is pending as per OC. We have taken Interest w.e 7/24th June i.e. 7 days after the date of last Invoice raised by OC @ 2% p.m as per the agreement. TDS Claims rejected as it will be deposited as per the Claim of Income tax.



